

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

**Lok Sabha**

**Unstarred Question No. 3722**

**TO BE ANSWERED ON 11.12.2019**

**Appointment of Notary Officers**

**3722. SHRI SANJAY JADHAV:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether State-wise interviews were conducted for appointment of notary officers during the last year;
- (b) if so, whether certificate of appointment has been issued to all the applicants for appointment as notary officers in Marathwada region of Maharashtra;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor ?

**ANSWER**

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS &  
INFORMATION TECHNOLOGY**

**(SHRI RAVI SHANKAR PRASAD)**

- (a) Yes, State-wise interviews for appointment of notaries were conducted during the last year.
- (b) This department does not maintain any Region-wise data relating to appointment of notaries. The data maintained is State –wise.
- (c) 758 number of certificates of practice for the State of Maharashtra have been issued so far.
- (d) The remaining certificates of practice of notary for the State of Maharashtra will be issued in due course of time after completing the procedural requirements.

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